Deaths due to hooch comsumption

1782. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there have been an increase in deaths due to hooch consumption over the past one year;
 - (b) if so, the details thereof; and
- (c) the steps being taken by the Ministry to increase awareness of the sideeffects of hooch consumption in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Production of spurious liquor including hooch is a crime and hence a law and order problem, which is a State subject. Similarly, heath related aspects of hooch consumption also fall within the purview of the State Governments as 'Health' is also a State subject. No data on increase in hooch consumption is, therefore, maintained centrally.

National Family Welfare Programme

1783. SHRI AAYANUR MANJUNATHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government provides financial assistance to the poor families in the country under the National Family Welfare Programmes (NFWP);
- (b) if so, the details thereof along with the salient features of the programme;
- (c) the funds allocated to the States including Andhra Pradesh for the purpose under NFWP during the last three years and the current year, State-wise;
- (d) the number of cases pending for financial assistance under this programme; and
 - (e) the time by which all the pending cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Curently, There is no programme called National Family Welfare Programme (NFWP). Family Welfare interventions have been subsumed under National Rural Health Mission (NRHM).

Funds are provided to States under the Reproductive Child Health programme under the National Rural Health Mission for various beneficiary oriented interventions pertaining to Maternal Health, Janani Suraksha Yojana (JSY), Janani Shishu Suraksha Karyakram, Child Health, Family Planning etc.

- Under the Compensation scheme for sterilization, Rs. 1500/- is provided for each case of vasectomy for all categories in all States and Rs. 1000/- for tubectomy to all categories in High Focus States and BPL/ SC/ST population in Non High Focus States in public health facilities.
- National Family Planning Insurance Scheme provides for compensation to all sterilization accepters for failures, deaths and complications and also provides indemnity insurance cover to doctors.
- Janani Suraksha Yojana is a national conditional cash transfer scheme to incentivize women to give birth in a health facility.
- Janani Shishu Suraksha Karyakaram (JSSK) entities all pregnant women delivering in public health institutions to absolutely free and no expense delivery including Caesarean section. The initiative stipulates free drugs, diagnostics, blood and diet, besides free transport from home to institution, between facilities in case of a referral and drop back home. Similar entitlements have been put in place for all sick new-borns accessing public health institutions for treatment till 30 days after birth.
- The details of funds allocated to the States under the National Rural Health Mission, including Andhra Pradesh for RCH activities during the last three years and the current year are given in Statement (See below).
 - (d) and (e) Does not arise in light of above.

Statement

Allocation and Expenditure under RCH Flexible Pool for the F.Ys. 2009-10 to 2012-13

Rs. in crore

Sl.No. States		200	9-10	201	2010-11 2011-1		1-12	2012-13		
		Allocation	Exp.	Allocation	Exp.	Allocation	Exp.	Allocation	Exp.	
1	2	3	4	5	6	7	8	9	10	. 7
1.	Andman and Nicobar Islands	8.88	9.54	1.00	0.47	1.18	6.03	1.16	0.00	
2.	Andhra Pradesh	187.22	38.71	212.55	77.37	235.75	171.65	258.76	56.44	
3.	Arunachal Pradesh	12.92	13.57	12.14	15.67	12.93	17.99	17.30	0.00	<u>.</u>
4.	Assam	314.78	154.62	295.64	223.39	316.76	404.34	390.06	63.39	
5.	Bihar	266.36	331.76	302.41	431.69	333.91	470.36	412.43	0.00	
6.	Chandigarh	2.23	1.28	2.53	1.73	2.76	3.39	3.22	0.94	0
7.	Chattisgarh	77.12	58.55	87.56	90.64	90.58	138.90	117.09	0.00	9
8.	Dadra and Nagar Haveli	0.55	0.80	0.62	1.55	0.79	245	1.05	0.53	8
9.	Daman and Diu	0.39	0.40	0.44	0.32	0.40	1.56	0.74	0.00	2000

10.	Delhi	34.07	18.70	38.69	22.46	42.18	47.79	51.20	7.88	Writ
11.	Goa	3.32	0.99	3.77	1.83	4.34	5.01	4.46	0.70	ten A
12.	Gujarat	125.09	122.81	142.02	149.35	156.90	164.55	184.55	28.28	Written Answers to
13.	Haryana	52.12	37.21	59.18	67.91	65.44	86.99	77.49	17.06	rs to
14.	Himachal Ptadesh	22.54	11.67	25.59	19.66	28.38	20.16	31.43	0.00	
15.	Jammu and Kashmir	37.34	25.21	42.40	39.08	46.91	84.29	57.53	7.66	
16.	Jharkhand	99.79	54.39	113.29	114.72	124.97	150.12	151.13	25.75	
17.	Karnalaka	130.37	155.00	148.01	159.25	163.60	182.56	186.83	0.00	[28]
18	Kerala	78.71	86.13	89.36	80.25	98.56	71.21	102.04	20.38	AUG,
19.	Lakshadweep	0.15	0.91	0.17	0.48	0.40	2.20	0.23	0.00	, 2012]
20.	Madhya Pradesh	194.07	340.74	220.34	396.10	242.84	369.36	288.44	0.00	2]
21.	Maharashtra	239.19	159.85	271.56	214.58	299.61	338.73	343.44	32.02	U
22.	Manipur	28.16	8.37	26.44	15.86	25.86	16.12	34.06	000	Unstarred
23.	Meghalaya	27.23	6.64	25.58	11.12	27.71	16.83	37.09	4.23	
24.	Mizoram	10.62	8.72	9.97	12.48	10.62	14.86	13.65	0.00	Questions
25.	Nagaland	23.54	9.25	22.11	17.17	23.55	22.19	24.79	0.00	ions
26.	Odisha	117.97	159.73	133.94	193.08	147.83	215.87	166.66	34.28	155

156 Written Answers to

[RAJYA SABHA]

1	2	3	4	5	6	7	8	9	10
27.	Puducherry	2.41	2.61	2.73	3.88	3.15	6.05	3.80	1.30
28.	Punjab	60.05	46.14	68.18	69.28	75.30	78.00	84.67	15.10
29.	Rajasthan	181.50	279.94	206.06	284.73	227.07	369.45	272.64	68.55
30.	Sikkim	6.46	4.62	6.07	3.97	6.46	7.14	7.61	1.32
31.	Tamil Nadu	153.55	133.82	174.33	149.77	193.17	187.68	220.48	25.95
32.	Tripura	37.85	19.25	35.55	15.79	37.86	21.25	45.94	0.00
33.	Uttar Pradesh	533.60	555.97	605.90	655.09	668.60	563.79	792.97	61.66
34.	Uttarakhand	31.45	29.16	35.70	39.82	39.42	53.69	46.38	0.00
35.	West Bengal	198.32	146.63	225.17	125.02	247.97	260.28	279.19	62.01
	Grand Total	3292.00	3124.69	3647.00	3705.56	4009.75	4572.04	4710.51	535.43
36.	Others					3.00	0.03		
	Grand Total	3292.00	3124.69	3647.00	3705.56	4012.75	4572.87	4710.51	535.43

Note:

Expenditure for the F.Y. 2011-12 and 2012-13 (upto 30.06.2012) are provisional.

The above Releases relate to Central Govt. grants and do not include state share contribution.